Name of the Corporate Debtor: VAXTEX COTFAB LIMITED; Date of Commencement of CIRP: 06-01-2024; List of Creditors as on: 07-09-2024; Name of IP: Mr. Sunil Kumar Kabra; Process Number: 1; Last 5 digitof registration number: 11662

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	<b>Details in Annexure</b>
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	63372860	3	58390000	33.97	0	4982860	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	2	8527267	1	3237192	1.88	0	5290075	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	7	114430112	7	110278743	64.15	0	0	4151369	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		13	186330239	11	171905935	100.00	0	10272935	4151369	